

**CITY CIVIL & SESSIONS COURT, GR. BOMBAY**

**H.H.J. SHRI A. T. WANKHEDE, COURT ROOM NO. 57**

**DAILY BOARD DT. 08/07/2020**

<b>SR. NO.</b>	<b>CASE NO.</b>	<b>PARTY NAME</b>	<b>STAGE</b>	<b>NEXT DATE</b>
1.	CRI APPEAL/ 100027/2017	The State of Maharashtra - DCB CID - Applicant Vs. Abdul Latif Adam Momin - Respondent	JUDGMENT	
2.	CRI REV APP/100469/2019	M/s .Precept Legal- Aplcnt. Vs. The State of Maharashtra and Siroya FM Constructions Pvt. Ltd.-Resppts.	ARGUMENTS	
3.	CRI APPEAL/100623/ 2019	Shrenik Dhirajmal Siroya - Appellant (Org. Accused No. 3) Vs. M/s. Percept Legal Advocates and Notary - Respondent (Org. Complainant)	ARGUMENTS	
4.	CRI APPEAL/100611/ 2019	Sanjay Vijay Joshi - Aplnt. Vs. State of Maharashtra- Azad Maidan P. Stn.- Respdt.	ARGUMENTS	

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5.	CRI APPEAL/100953/ 2019	Fatesh Mirchandani @ MA 2548-19 @ MA 2549-19@ Ba 2509-19 - Appellant (ORg. Accused No. 2) Vs. M/s. Percept Legal - Advocate and Notary - Respondent	ARGUMENTS	
6.	MCOE M A/100552/2020	Rohee T. Joseph Vs. STATE GOVERNMENT	REPORT	